

**REPORT OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

FIFTY-SECOND REPORT



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
May, 1956**

0.12

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

1. Sardar Hukam Singh—*Chairman*.
2. Shri Raghunath Singh.
3. Shri Nageshwar Prasad Sinha.
4. Shri Ganesh Sadashiv Altekar.
5. Shri Goswaniraja Sahdeo Bharati.
6. Shri Narendra P. Nathwani.
7. Shri Radheshyam Ramkumar Morarka.
8. Shrimati Ila Palchoudhuri.
9. Shri N. Rachiah.
10. Dr. Natabar Pandey.
11. Shri Bhawani Singh.
12. Shri T. B. Vittal Rao.
13. Shri C. Madhao Reddi.
14. Shri N. Sreekantan Nair.
15. Shri Rayasam Seshagiri Rao.

SECRETARIAT

Shri N. C. Nandi—*Deputy Secretary*.

CONTENTS

	Pages
Report	I
Appendix (Proceedings of Lok Sabha re: adoption of the Report)	2

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this their Fifty-second Report.

2. The Committee met on the 7th May, 1956 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 11th May, 1956.

3. The members whose resolutions had been included in the List of Business for the 11th May, 1956, were also invited to be present at the sitting. None of them attended the sitting.

4. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 11th May, 1956, recommend the following time-table:

- | | |
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| (1) Resolution regarding ceiling on income of an individual. | Out of the total time of 4 hours allotted to this Resolution, 1 minute was taken up on the 27th April, 1956. The balance of 3 hours and 59 minutes would be available on the 11th May, 1956. |
| (2) Resolution regarding manual work for students. | 2 hours. |
| (3) Resolution regarding Scheduled Tribes Commission. | 2 hours. |
| (4) Resolution regarding Safety in Mines. | 2 hours. |

HUKAM SINGH

NEW DELHI;
The 8th May, 1956.

APPENDIX

Motion *re* : Adoption of the Fifty-second Report of the Committee on Private Members' Bills and Resolutions

The following motion was moved by Shri R. R. Morarka and was adopted by the House on the 11th May, 1956:—

“That this House agrees with the Fifty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th May, 1956.”

[L.S. Deb., dated the 11th May, 1956.]